

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 337/TT/2022

Subject : Petition for determination of Transmission Tariff from DOCO to 31.3.2024 in respect of Transmission Asset(s) under “Transmission System for Transfer of Power from generation projects in Sikkim to NR/WR (Part – B1).” In Eastern Region.

Date of Hearing : 29.4.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Bihar State Power (Holding) Company Limited & Others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Sneha Singh, Advocate, PGCIL
Shri Kuber Boddh, Advocate, BSPHCL
Ms. Prachi Mishra, Advocate, BSPHCL
Ms. Rebecca Mishra, Advocate, BSPHCL
Shri Nishakant Pandey, Advocate, BSPHCL
Shri Yashvardhan Bisht, Advocate, BSPHCL
Shri Umang Anand, BSPHCL
Shri Amit Yadav, PGCIL

Record of Proceedings

The instant petition was heard along with Petition No. 291/TT/2022.

2. The learned counsel for the Petitioner submitted that as per the directions of the Commission in the Record of Proceedings dated 6.2.2024, the Petitioner has amended the petition by including the transmission asset covered in Petition No.291/TT/2022, i.e., two 400 kV line bays at Rangpo GIS Sub-station. Therefore, Petition No. 291/TT/2022 may be disposed of. She further submitted that all the Respondents in Petition No. 291/TT/2022 have been served with the copy of amended Petition No. 337/TT/2022.



3. The learned counsel for BSPTCL sought three weeks' time to file reply to the amended petition.

4. After hearing the parties, the Commission directed the Respondents, including BSPTCL, to file their reply by 20.5.2024 with an advance copy to the Petitioner, who may file its rejoinder, if any, by 7.6.2024. The Commission further directed the parties to comply with the above directions within the specified timeline strictly and observed that no extension of time would be granted.

5. The matter will be listed for final hearing on 2.7.2024

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

